

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.02/(MAH)/2014
CA No.

CORAM:

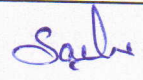
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mrs. Archna Gaikwad

V/s.
M/s. Arviyas Fashions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SACHIN GHANGHAS Authorised Representative of Adv. R.T. RATGURAO	Petitioner	

ORDER

C.P. No. 02/397-398/CLB/MAH/2014

1. From the side of Petitioner a representative in person and Ld. Advocate are present and asking for an adjournment.
2. Adjournment granted.
3. None appeared from the side of the Respondent.
4. Matter is now listed for hearing on **19.12.2016**
5. Petitioner as well as the Counsel shall communicate this date of hearing to the Respondents.

Dated: 08.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)